

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**LOK SABHA
UNSTARRED QUESTION NO. 1112
TO BE ANSWERED ON 07TH FEBRUARY, 2020**

UPGRADATION OF AYUSH FACILITIES

1112. SHRI GANESH SINGH:

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) whether the Government has upgraded existing health care facilities in AYUSH Health and Wellness Centres (HWCs) in the country, if so, the details thereof, State/UT-wise particularly in District Satna;
- (b) whether the Government has transformed the existing Sub-health Centres/AYUSH dispensaries to Health & Wellness Centres to ensure universal access to an expanded range of Primary Healthcare services, if so, the details thereof along with its requirements in District Satna;
- (c) whether the Government has approved/allocated any budget for upgrading such AYUSH Health & Wellness Centres, if so, the details thereof, States/ UT-wise including District Satna;
- (d) whether any irregularity and complaint has been received for not functioning of AYUSH Health & Wellness Centres as per norms of Government; and
- (e) if so, the details thereof, State/UT-wise including District Satna and the action taken in this regard?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (c): Upgradation of 1037 AYUSH dispensaries to HWCs have been approved (in year 2019-20) under the existing provision of Centrally Sponsored Scheme of National AYUSH Mission (NAM) and Rs. 90.20 Crore have been released to the States/UTs till date. State-wise status of approved Health and Wellness Centres is furnished at **Annexure.**

These AYUSH Health & Wellness Centres envisage a holistic wellness model based on AYUSH principles and practices.

Further, 25 AYUSH dispensaries have been approved for upgradation as HWCs as per the proposal received from Madhya Pradesh State including two AYUSH dispensaries in the district of Satna and total Rs. 1.99 Crore have been released to the State for this purpose.

(d) and (e): There is no complaint received so far regarding functioning of AYUSH Health & Wellness Centres.

Annexure

State-wise no. of units approved and financial release made for AYUSH HWCs			
	Name of State/UT	No. of units approved for upgrading AYUSH dispensaries as HWCs	Amount released (In Lakhs)
1	Andhra Pradesh	42	387.955
2	Himachal Pradesh	84	1051.997
3	Jammu & Kashmir	94	1181.334
4	Jharkhand	100	825.900
5	Karnataka	100	756.623
6	Nagaland	2	28.520
7	Maharashtra	294	2553.015
8	Manipur	1	13.914
9	Madhya Pradesh	25	199.7685
10	Tamilnadu	48	351.533
11	Puducherry	3	43.636
12	Punjab	117	835.966
13	Haryana	102	560.313
14	West Bengal	20	201.370
15	Chandigarh	5	28.323
	TOTAL	1037	9020.166